

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO.43/2018
IN
CP NO. 65(ND)/2013
RT CP NO. 56/Chd/Pb/2016**

Purshotam Kumar

Versus

...Petitioner.

M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present: None

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 15.03.2018.

Sd/-
Court Officer

February 20, 2018
subbu